

(d) The distribution of anti-landmine vehicles in different States is given below:-

Andhra Pradesh	13
Bihar	39
Chhattisgarh	23
Jharkhand	51
Karnataka	3
Madhya Pradesh	3
Maharashtra	9
Orissa	5
Uttar Pradesh	6
West Bengal	15

(e) Anti-landmine Vehicles are usually used for protection of personnel against Improvised Explosive Devices (up to 14 kg of TNT).

Companies blacklisted in CBI's charge-sheet

2775. SHRI MOHAMMED AMIN:

SHRI TAPAN KUMAR SEN:

Will the Minister of DEFENCE be pleased to state:

(a) the names of seven companies named in CBI's FIR registered against the Ex-Chairman, Ordnance Factory Board;

(b) the value of the orders involved, company-wise;

(c) whether the seven companies have been blacklisted; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) The names of the seven companies are:

(i) Israeli Military Industries, Israel;

(ii) Singapore Technology, Singapore;

(iii) BBT, Poland;

(iv) Media Architects Pte Ltd, Singapore;

(v) HYT, Pune;

(vi) TS Kissan & Co. Pvt. Ltd., New Delhi;

(vii) R.K. Machine Tools, Ludhiana.

(b) Value of existing contracts of these seven companies with Ordnance Factory Board is given in the Statement (See below).

(c) and (d) The Ministry of Defence has decided to put on hold for the present all pending procurement and acquisition cases involving the above mentioned firms figuring in the FIR registered by CBI.

Statement

Companies blacklisted in CBI's charge-sheet

Sl.No.	Name of the Firms	Value	
1.	Singapore Technology, Singapore	Nil	
2.	Media Architects Pte Ltd., Singapore	Nil	
3.	Israeli Military Industries, Israel	USD	91,24,928
		EURO	11,30,67,545
		Rs	372,29,21,000
4.	BBT, Poland	USD	29,81,953
		EURO	20,42,686
5.	TS Kishan & Co. Pvt Ltd., New Delhi	Rs	70,50,04,701
6.	R.K. Machine Tools, Ludhiana	Rs	53,83,23,871
7.	HYT, Pune/HYT Innovative Projects, Pune	Rs	20,14,39,831

Extremist violence in various States

2776. SHRI A. VIJAYARAGHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether extremist violence like that of Lalgarh area in West Bengal had created a reign of terror in various States;

(b) if so, the details thereof;

(c) the funds and number of Central and State Police Force engaged to quell above violence during last three years, year-wise, State-wise;

(d) the action taken to deal with the socio-economic conditions that foster violence like Lalgarh;

(e) the details, if any of their support by mainstream political parties in any part of the country; and

(f) the details of action taken to unite all as a nation for quelling above extremist menace?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) 1217 incidents of naxal violence with 508 casualties were reported from 11 States in 2009 (upto 22 July); 81.92% of these incidents and 77.75% of the casualties were reported from Bihar, Chhattisgarh, Jharkhand & Orissa.

(c) The funds released under the Scheme for Modernization of State Police forces, special Infrastructure Scheme and Security Related Expenditure are given in the statement-I, II & III (See below) respectively.

Till 2007, 33 battalions of Central Para Military Forces were deployed for anti-naxal operations. In 2008, 37 battalions of Central Para Military Forces were deployed. Recently 2 additional battalions of